

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) NO.363/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company	PNB -Vs- Divyajyoti Sponge Iron (P) Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Anish Kumar Majumdar

for
Divya Syokh Sponge Iron
(P) Ltd.

RANAJIT CHOWDHURY
Advocate for Corporate
Creditor

CORPORATE
CREDITOR

R. Chandra
21/7/2017

ORDER

Ld. Counsels for the financial creditor and the corporate debtor are present.

Ld. Counsel for the financial creditor has filed affidavit of service. Ld. Counsel for the corporate debtor informed that he got information only yesterday evening, so he may be given time to file reply. Reply may be filed by 26/07/2017.

List the matter on 28/07/2017 for admission.


(Vijai Pratap Singh)
Member (J)